

PROFORMA FOR DECLARATION OF ASSETS

(As on 31-03-12)

Name of officer (In full) : Mrs. Usha Gendley
Date of Birth : 03.10.1974
Present post held : II nd Civil Judge Class I

Immovable Property				
Name of district, sub-division], Taluka and village in which Property is situated	Name and details of property		If not in own name, state in whose name held and and his/her relationship with Govt. servant	How aquired, wheather by purchase, lease mortgage, inheritance, gift or otherwise with details of persons from whom aquired
	Housing and other buildings	Land		
1	2	3	4	5
1- Village Motimpur, Post Jarhagaon, Tah. & Distt. Mungeli	House- 20 ft width & 60 ft length constructed house.	Land- 2 Acre Agricultur e land	The house & land situated in motimpur is Paternal properties and it is on the name of my husband's elder brother as joint property after demise of my father in law.	The house . & land of motimpur has been orally allocated & yet these have been in joint properties and have not been nominated and devided .
2-Ward No. 51, Housing Board Colony, Borsi, Durg	House- build up area 1200 sq.ft & total area 2488 Sq. ft		House situated in Borsi, Durg is on the name of my Husband Dr. M.K. Gendley.	The house No. HIG 119/II situated in Borsi durg It is purchased by my husband on October 2012 by Joint House loan with me from SBI kawardha loan amounting Rs. 41.00 Lakh. Note:- My husband is woking as Assistant professor in the college of Veterinary Sicence & A.H. Anjora Durg from 2003

31/03/2012
Usha Gendley
II nd Civil Judge Class I

Movable property (Valued Above 25,000/- of Rs.)			
Name of Articles			
1- Kinatic Scooty- purchased on 2000 & it is on my name.			Present value 5000/-
2- Kawasaki bike, gifted by my father on my wedding on 2002 and it is on my name.			Present value 10,000/-
3- Honda 10 car- purchased on 2008 by car loan finance from SBI rajnandgaon on my name.			Present value 2,00,000/-
Jewellery (Lump sum)			
Jewellery (worth Rs.)- Around 4 Lakh, Most of jewellerys were gifted by my father and my husband during my marriage.			
Shares/Debuture			
Name of Issuing company		No. of shares	
1		2	
Life insurance policy & others			
Name of Issuing company		Amount	
1		2	
Life Insurance Corporation of India		3500/- Yearly	Total amount 50,000/-
Life Insurance Corporation of India		829 Quar-terly	Total amount 50,000/-
Bank Deposits/Securities & Investments			
	Name of Bank	City	Amount
1) Fixed Deposits			
2) Savings Bank A/CS	State bank of india	Kabirdham	1,14,255/- (one lack fourteen thousand two hundred fifty five)
3) PPF	State bank of india	Kabirdham	48,655/- (forty eight thousand six hundred fifty five)
4) GPF			4,75,645/- (four lacks seventy five thousand six hundred forty five)
5) NSS			
6) Others	1. 6 year national saving	Borsi, Durg	10000*5= 50000/-

31/1/2023

	certificate		(Fifty thousand)
	2. Other domestic utility appliances		Approx two lacks

In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note:- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date

28/11/2023